

as to enable Tamil Nadu Government to stick to the original proposal of offering only one lakh tonnes?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE):** (a) Tamil Nadu Government had offered one lakh tonnes of rice to the Central pool so far. In view of the very good kharif crop and consequent good procurement, Tamil Nadu Government is considering the question of offering further quantities for the Central pool.

(b) No, Sir.

#### Supply System of Food Stuffs in Andaman & Nicobar Islands

**3105. SHRI SHYAM SUNDER MOHAPATRA:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state whether his Ministry is planning to reorganise the system of supply of food stuffs in Andaman and Nicobar Islands?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE):** Distribution of food-grains within a State/Union Territory is the responsibility of the concerned State Government/Union Territory Administration. The Andamans and Nicobar Islands Administration has reported that the present system of supply of food stuffs in Union Territory is adequate and there is no proposal to re-organise the system at present.

#### Indian Sugar Mills' Association's claim of Loss In spite of Good Sugar Production

**3106. SHRI NOORUL HUDA:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what is the basis of Indian Sugar Mills Association's claim that it lost Rs. 64 crores in 1974-75 in spite of a record sugar production of 4.8 million tonnes;

(b) if the claim is correct, to what extent our sugar export policy has contributed to the same;

(c) how has the I.S.M.A. made good its losses; and

(d) in view of the record production, whether Government propose to adopt measures for increased sale of sugar at controlled prices?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN):** (a) As ascertained from the Indian Sugar Mills Association, the claim is based on an assessment made by it in July, 1975 on the basis of its own data regarding cost of production and realisations from free sale sugar, which are different from those adopted by Government while notifying the levy sugar prices for 1974-75 season, on 11th July, 1975.

(b) The export operations being entirely on Government account, there can be no question of exports contributing to the alleged loss.

(c) Not known.

(d) As the production this year is expected to be less than last year's by about 5 lakh tonnes, the scope for increased sale of levy sugar is limited.

#### Cargo of Indian potatoes

**3107. SHRI Y. ESWARA REDDY:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether a cargo of Indian potatoes exported to U.K. was held up by the British Government; and

(b) if so, reasons therefor?

**THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL):** (a) No, Sir.

(b) Question does not arise.